NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/124/(IB)/2017

NAME OF THE PETITIONER(S)

: INOX AIR PRODUCTS LTD

NAME OF THE RESPONDENT(S)

: SURANA INDUSTRIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. ANISH KUMAR. Advocate

Petitioner

ORDER

Counsel for petitioner present. No representation on behalf of respondent. Put up on <u>27.07.2017 at 10.30 A.M.</u>

(K. Anantha Padmanabha Swamy)

Member (Judicial)

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